

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3707
ANSWERED ON:18.12.2006
CHANGE IN PRODUCT COMPOSITION
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Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether some drugs companies have changed their product composition to circumvent the Drugs (Prices Control) Order, 1995 (DPCO, 95);
- (b) if so, the details thereof alongwith the complete names of these formulations, their companies, the earlier and the changed compositions; and
- (c) the steps taken/proposed to be taken to prevent this malpractice?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE)

(a) to (c): Whenever it comes to the notice of National pharmaceutical Pricing Authority (NPPA) that the drug companies have changed their product composition to avoid following a price fixation notification for certain composition, the NPPA examines the matter and fixes price for revised/changed composition also. Whenever cases of non-standard combination formulations, replacement of scheduled bulk drug by non-Scheduled bulk drug in a formulation come to the notice of the NPPA, matter is taken up with State Drug Controller concerned and Drug Controller General (India). This is a continuous and on going process.